

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2017 &
IA NOS. 155 & 444 OF 2017**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Bharat Aluminium Company Limited ... Appellant(s)
Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Respondent(s)
Anr.**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley
Mr.C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Apoorv Kurup
Mr. Baibhaw Gahlaut for R-2

ORDER

List the matter for hearing on **17.10.2019.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**